

water, drainage of water and water logging, bad roads and transport facilities. In many areas there is no provision for safe drinking water. The older pipes have been found leaking and thus led to contaminations. Due to lack of efficient drainage system water accumulates for months producing many health hazards including mosquitoes menace, jaundice and diarrhoea.

The roads are in miserable shape, unless Centre comes in a big way to support measures for improvement this city will not be a place to live in.

[Translation]

(v) Need to take steps to make Agra a more attractive tourist centre.

SHRI NIHAL SINGH JAIN (Agra) : Although the Taj City, Agra is the most important tourist Centre of India, through which considerable foreign exchange is being earned, yet it has been neglected from the point of view of development of tourism. On the basis of the recommendations of the Vardharajan Committee, various restrictions have been imposed on the setting up of industries in this area in order to save Taj Mahal from pollution. This has resulted in stagnation of economic development there. Besides, nothing has been done to develop tourism as an alternative industry there. It is a negative approach in the direction of solving the problem.

No action has been taken on most of the projects included in the Five Year Plan formulated by the Task Force set up by the Central and the State Government ten years ago. I urge the Central Government to formulate an integrated programme for developing tourism in Agra and it should be implemented as a time-bound programme.

Under this programme, the notable projects are the construction of barrage, National Park and Ring Road, the development of Keetham Lake, setting up of Night Clubs, Light and Sound Programme, direct flights from Jaipur and Bombay, Promotion of handicrafts industry, setting up of

National Tourism Training Institute, at Agra etc.

[English]

(vi) Need to impress upon the Andhra Pradesh Government to honour the award given by the Tribunal on Krishna river basin water distribution.

SHRI SHARAD DIGHE (Bombay North Central) : Sir, pursuant to the powers conferred on Parliament under Article 262(1) of the Constitution of India, law providing for the adjudication of any dispute or complaint with respect to the use, distribution or control of the waters of, or in, any inter-State river was passed and the dispute between Andhra, Karnataka and Maharashtra regarding Krishna river basin water distribution was referred to a tribunal on 10th April, 1969. The award was declared on 27th May, 1976. It was to be reviewed in 2000 A.D. or thereafter. The official brochure published by the Andhra Pradesh Government at the inauguration of Telugu Ganga Project as also the project report, however, indicated that the Andhra Pradesh Government intends to use much more water. The people of Maharashtra are shocked and disturbed by this. The Union Government should, therefore, urgently intervene in the matter and prevail upon the Andhra Pradesh Government to honour the tribunal's award.

[Translation]

(vii) Need to take measures to stop cow slaughter

SHRI MOOL CHAND DAGA (Pali) : Mr. Deputy Speaker, Sir, India is the land of Gautam Buddha, Mahavira, Gandhi and Nehru. All of them had preached non-violence. In this very land, thousands of innocent cattle are mercilessly slaughtered by some people to meet their selfish ends. This practice is increasing day by day. One lakh tonnes of meat was exported in 1984 against 2000 tonnes exported in 1973.

Gandhiji and Vinobaji had launched *Satyagraha* for ban on cow slaughter. Government had given an ass-